

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2179(KB)2019
IA(I.B.C)/328(KB)2023, IA(I.B.C)/1325(KB)2023,
IA(I.B.C)/1046(KB)2023, IA(I.B.C)/1490(KB)2023,
IA(I.B.C)/1407(KB)2023, IA(I.B.C)/699(KB)2023,
IA(I.B.C)/1450(KB)2023, IA(I.B.C)/552(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

| | |
|------------------|---|
| IN THE MATTER OF | SUNNY TRADING CO. VS INDIAN PULP & PAPER PVT. LTD. |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance via video conference/physically

Ms. Manju Bhuteria, Adv.] For RP

Ms. Swati Dalmia, Adv.

Ms. Neha Sinha, Adv.

Ms. Arundhati Barman Roy, Adv.

Mr. S. K. Tiwari, Adv.] For CoC

Mr. Shambhu Mahato, Adv.

Mr. Jayesh Choradia, Adv.

Mr. Swatarup Banerjee, Adv.] For Applicant in IA/1325/2023

Mr. Nirmalya Dasgupta, Adv.

Mr. Jitendra Patnaik, Adv.

Mr. Jitendra Patnaik, Adv.] For Respondent in IA/699/2023

Mr. K. Thakkar, Adv.] For Applicant in IA/1450/2023

Mr. Arik Banerjee, Adv.

Mr. Vikas Baisya, Adv.

Ms. Ranjana Seal, Adv.

Mr. Shaunak Mitra, Adv.] For SRA

Mr. Saurav Jain, Adv.

Mr. Rishav Banerjee, Adv.
Mr. Rajasrshi Banerjee, Adv.

] For Applicant in IA/1407/2023

Mr. Arani Guha, Adv.
Mr. Swarup Ghosh, liquidator

] For erstwhile Liquidatorin IA(IBC)/1046(KB)2023

ORDER

1. Ld. Counsel for the parties present.
2. Heard Ld. Senior Counsel, Mr. Joy Saha in full, who has completed his submissions.
3. Post other remaining applications on **26.07.2024** and **29.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)